

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO 5581**  
TO BE ANSWERED ON 07.04.2017

**FAKE NGOS UNDER STEP SCHEME**

5581 DR. KIRIT SOMAIYA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note that a large number of fake Non Governmental Organisations (NGOs) have applied for grant under Support to Training and Employment Programme for Women (STEP) scheme;
- (b) if so, the details thereof;
- (c) whether any mechanism is in place to identify and fish out fake NGOs and if so, the details thereof; and
- (d) the measures taken by the Government against these fake NGOs?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI KRISHNA RAJ)

- (a) & (b) Till date no confirmed report of fake NGO is received.
- (c) & (d) The project proposals under the STEP Scheme 2016 have been received by the Ministry. The mechanism in place to identify fake NGOs is as under:
  - i. NGOs have to sign up in the NGO-PS Portal of NITI Aayog and mandatorily quote the Unique ID obtained after registration at the time of application which is verified by the Ministry before sanctioning of a project.
  - ii. A confirmation from the State Governments is necessary which inter alia include confirming the physical presence of the NGO before sanctioning of fund of the applied project.

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